

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/13347IA**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Hailakandi

Dated Guwahati, the 14<sup>th</sup> December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. JHD/I/2022/14/5416 dated 08.12.2022

Sir,

With reference to the above, I am directed to inform you that Smti Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), for the journey to her home town in Kamrup(M) (subject to being granted leave by the concerned authority), by the shortest possible route, as per existing Rules.

Smti Acharyya may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/13348-13351/A.  
Copy to:-

Dated 14/12/22

4. The Principal Accountant General, (A&E), Assam, Guwahati for information.
5. Smti Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi with reference to her letter dated 07.12.2022.
6. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
7. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

**REGISTRAR (VIGILANCE)**

AK  
14/12/22